

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

(49) C.P.(IB)-608-(MB)/2018

CORAM:

SHRI M.K. SHRAWAT
MEMBER (J)

SHRI CHANDRA BHAN SINGH
Member (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **30.07.2019**

NAME OF THE PARTIES: Vishwanath Industries
V/s
Gammon India Ltd.

SECTION: 9 OF THE INSOLVENCY & BANKRUPTCY CODE.

ORDER

1. The Learned Representatives of both the sides are present.
2. By consent matter is adjourned to **26.09.2019**.

Sd/-

M.K. SHRAWAT
Member (Judicial)

Sd/-

CHANDRA BHAN SINGH
Member (Technical)

30.07.2019
Aah=